

(2018) 05 DEL CK 0440

In the Delhi High Court

Case No : W.P.(C) 5970 OF 2018 & CM 23281 OF 2018

N. D. TANEJA AND ORS.

APPELLANT

Vs

UNION OF INDIA AND ORS.

RESPONDENT

Date of Decision : 29-05-2018

Acts Referred:

Citation : (2018) 05 DEL CK 0440

Hon'ble Judges : Sunil Gaur, J

Bench : Single Bench

Advocate : Amar Nath Gupta, Santosh Kumar Sahu, Mohinder J.S. Rupal, Prang Newmai, Monika Arora, Kushal Kumar, Apoorv Kurup, Avanish Rathi, Isha Mital

Final Decision : Disposed Of

Judgement

1. Petitioners upon retirement had taken employer's contribution to CPF under protest, with an undertaking to refund it and had applied for grant of GPF/pension.

2. Learned counsel for petitioners submits that vide Representation of 17th May, 2014, switch-over from CPF to GPF-cum-Pension Scheme was

sought by petitioners, but there is no response to the said Representation, despite Reminders of 8th September, 2016 and 27th December, 2016 and the decision of a Division Bench of this Court in Shashi Kiran and Ors. vs. Union of India and Ors.(Annexure P-9).

3. Upon hearing, I find that no effective Representation has been made by petitioners in light of decision in Shashi Kiran (supra). In the facts and

circumstances of this case, it is deemed appropriate to dispose of this petition and the application with permission to petitioners to make fresh concise

Representations to Registrar of respondent-University within a period of two

weeks from today. If any such Representations are received by respondent-University, then it be considered by the Competent Authority of respondent-University in light of decision in Shashi Kiran (supra) within a period of six weeks, by giving a speaking response thereto, and the fate of said Representations be conveyed to petitioners within two weeks thereafter, so that petitioners may avail of the remedies as available in law, if need be.

4. With aforesaid directions, this petition and the application are disposed of.

Copy of this order be given dasti to counsel for the parties.